
	NOTIFICATION No.01/2023 DATED:01.07.2023	
GOVERNMENT OF TAMIL NADU PUBLIC (SPECIAL – A) DEPARTMENT	HIGH COURT OF JUDICATURE AT MADRAS	

SHORT NOTIFICATION

Applications are invited only by online mode through www.tn.gov.in or <https://www.mhc.tn.gov.in> for filling up of 50 vacancies in the cadre of District Judge (Entry Level) in the Scale of pay Rs.51,550 – 1230 – 58,930 – 1380 – 63,070 + Allowances (Pre-revised) by direct recruitment, in the Tamil Nadu State Judicial Service. Detailed Notification, Instructions to candidates and online applications are available in the above said web addresses.

The last date for submission of Online Application is 31.07.2023.

**SECRETARY TO GOVERNMENT
PUBLIC (SPECIAL – A) DEPARTMENT**



[By E-Mail Only]

ROC. No. 58089-A/2020/JRC

Dated:03.07.2023

From
K. Ayyappan, B.Sc., B.L., L.L.M.,
District Judge / Registrar (Recruitment),
High Court, Madras.

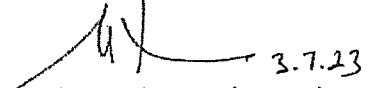
To
XXXXXX

Sir/Madam,

Sub: Judicial Recruitment Cell, High Court, Madras – Online applications are invited for the post of District Judge (Entry Level) by direct recruitment in the Tamil Nadu State Judicial Service under 25% quota vide Madras High Court's Notification No.01/2023, dated 01.07.2023 - Forwarded for wide publicity – Reg.

I am to enclose herewith the Short Notification No.01/2023, dated 01.07.2023, inviting applications for filling-up of 50 vacancies for the post of District Judge (Entry Level) in the Tamil Nadu State Judicial Service under 25% quota by direct recruitment and to request that the same may be given wide publicity by displaying the same in the Official website of the Hon'ble High Courts and also send a copy to all the Subordinate Courts and Bar Association in your State, so that the eligible candidates may apply to the above said post. Detailed Notification is available in the Official Website of Madras High Court Recruitment Portal (<https://www.mhc.tn.gov.in/recruitment/login>).

Yours sincerely,


Registrar (Recruitment)

Encl: As above.

- (1) The Registrar General, Allahabad High Court, Allahabad – 211 001.
- (2) The Registrar General, Andhra Pradesh High Court, Hyderabad – 500 066.

- (3) The Registrar General, High Court for the State of Telangana, Hyderabad- 500 066.
- (4) The Registrar General, Bombay High Court, Mumbai – 400 032.
- (5) The Registrar General, Calcutta High Court, Kolkata – 700 001.
- (6) The Registrar General, Chattisgarh High Court, Bilaspur – 495 220.
- (7) The Registrar General, High Court of Delhi, New Delhi – 110 503.
- (8) The Registrar General, Gujarat High Court, Solapur – 380 060.
- (9) The Registrar General, Gauhati High Court, Guwahati – 781 001.
- (10) The Registrar General, Himachal Pradesh High Court, Shimla – 171 001.
- (11) The Registrar General, High Court of Jammu & Kashmir and Ladakh, Srinagar – 190 001.
- (12) The Registrar General, Jharkhand High Court, Ranchi – 834 033.
- (13) The Registrar General, Karnataka High Court, Bangaluru – 560 001.
- (14) The Registrar General, Kerala High Court, Ernakulam – 682 031.
- (15) The Registrar General, Madhya Pradesh High Court, Jabalpur – 482 001.
- (16) The Registrar General, Manipur High Court, Mantripukhri – 795 002.
- (17) The Registrar General, High Court of Meghalaya, Shilong – 793 001.
- (18) The Registrar General, Orissa High Court, Cuttack – 753 002.
- (19) The Registrar General, Patna High Court, Patna – 800 002.
- (20) The Registrar General, Punjab & Haryana High Court, Chandigarh – 160 001.
- (21) The Registrar General, Rajasthan High Court, Jodhpur – 342 001.
- (22) The Registrar General, Sikkim High Court, Gangtok – 737 101.
- (23) The Registrar General, High Court of Tirupura, Agartala – 799 006.
- (24) The Registrar General, Uttarkhand High Court, Nainital – 263 001.